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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-06/10257/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**The District and Sessions Judge,**  
Golaghat

Dated Guwahati, the 5<sup>th</sup> October, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ(G)/8699/2024, dated 20.09.2024  
This Registry's letter no. HC.VII-06/9839/2024/A, dated 26.09.2024

Sir,

With reference to the above, I am to inform you that the previous LTC permission that granted to Smti. Tintina Devi Hazarika, Civil Judge (Jr. Div.) No. 1, Golaghat, vide this Registry's letter no. HC.VII-06/9839/2024/A, dated 26.09.2024, has been partially modified. Now, Smti. Hazarika has been allowed to avail LTC for the block period 2022-2024, for travelling to Jaisalmar (Rajasthan) from Golaghat via Guwahati and Jaipur and return, along with her mother and unmarried and unemployed sister, and her husband residing in Mumbai, will join the trip to Jaisalmar via Jaipur from Mumbai (subject to fulfilling criteria as dependent family members), w.e.f. 14.10.2024 till the evening of 20.10.2024, by the shortest possible route, as per existing Rules.

Further, Smti. Hazarika has been allowed to draw an advance payment of 80% towards her proposed LTC for the block period 2022-2024.

Smti. Hazarika may be informed accordingly.

Yours faithfully,

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**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/10258- 10261/2024/A. Dated 5<sup>th</sup> October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Tintina Devi Hazarika, Civil Judge (Jr. Div.) No. 1, Golaghat, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*OR*  
**REGISTRAR (VIGILANCE)**

*5/10/24*